

Acquisition of Land for the construction of Super Thermal Power Station at Farakka

7806. SHRI ZAINAL ABEDIN: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the acquisition of lands from the owners concerned with the construction of Super Thermal Power Station at Farakka was made on certain conditions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir. Land for all the National Thermal Power Corporation projects, including Farakka has been acquired by the State Government concerned under the relevant law in force, without being subjected to any conditions. However, as per the policy guidelines of the Central Government, subject to vacancies being available and qualifications and job requirements being satisfied, preference is normally given for employment to one able bodied family member of each evicted land owner.

(b) Does not arise.

Individual Capacities and Production of Electricity Generating Corporations, State-wise

7807. SHRI DIGVIJAY SINH: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the names of various States Electricity Generating Corporations with their individual capacities and production outputs;

(b) if the shortfalls are large, have Government appointed a special commission to look into and seek solutions; and

(c) if so, what are the remedies?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A statement showing state-wise thermal nu-

clear and hydro generating capacity and actual generation for the period 1978-79 and 1979-80 is attached.

(b) and (c). The power generation from the hydro power stations mainly depend upon the water availability in the hydro reservoirs. The hydro generation during the year 1979-80 was less compared to the previous year due to the failure of monsoon during 1979-80. The capacity utilisation of thermal power stations in the country during 1979-80 was only 45 per cent. The poor performance of some of the thermal power stations is being analysed and adequate remedial actions are being taken on a regular basis. The Government do not propose to appoint any commission to look into the poor performance of power stations.

A number of steps have been taken to bridge the gap between the availability and the demand of power. These measures include:

(i) maximising generation from the existing installed capacity in the Central Sector. State Governments have also been advised to similarly maximise generation from their installed capacity;

(ii) addition of 19903 MW of new generating capacity has been planned for installation during the period 1980-85. Steps have also been taken for expediting commissioning of the new generating capacity in the Central Sector and the States have also been advised to take similar steps;

(iii) training of engineers for operation and maintenance of thermal power stations;

(iv) arranging supply of spare parts from indigenous and foreign suppliers;

(v) transfer of power from surplus to deficit areas; and

(vi) monitoring of coal stocks at thermal power stations and ensuring availability of coal.